

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:6079  
ANSWERED ON:03.05.2013  
OIL TANKER ACCIDENTS  
Gowda Shri D.B. Chandre

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of oil tanker accidents occurred in the country during each of the last three years and the current year, oil-company-wise, State/UT-wise;
- (b) whether an oil tanker carrying liquefied petroleum gas of Hindustan Petroleum Corporation Limited (HPCL) overturned and the gas leaking from it caught fire on Mangalore-Bangalore National Highway resulting in deaths of more than nine persons in April, 2013;
- (c) if so, the details thereof and the total compensation paid to the families of those died and to those who were injured in this accident;
- (d) whether the Public Sector Oil Company which had hired the oil tanker has given job to any family members of the people killed in this accident;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Public Sector Oil Companies for the safe transportation of LPG and other petroleum products?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAANKA LAKSHMI)

(a) : Oil Industry Safety Directorate (OISD) has reported that during the last four years i.e. 2009-10 to 2012-13, 283 major accidents of oil tankers of Petroleum Products and Liquefied Petroleum Gas (LPG) occurred in the country. Oil Company-wise and State/UT-wise detail of major accidents of oil tankers are annexed.

(b) & (c): Hindustan Petroleum Corporation Limited (HPCL) has reported that a contracted LPG tank truck of M/s Pandian Transport, Namakkal met with an accident on NH-75 near Perme on 09. 04.2013. 11 Persons including the driver of the tanker died and one person was injured in the accident.

HPCL has extended relief of Rs.1,50,000 to the kin of each deceased person and Rs.50, 000 to the injured.

(d) & (e) : HPCL has reported that the company is having no provision for providing employment on compassionate grounds.

(f) : HPCL have informed that Tank Trucks carrying LPG and other petroleum product should have valid licence issued by PESO, RTO and other statutory bodies, Anti Lock Braking System (ABS), Transport Emergency Card (TERM Card) containing details of action to be taken during emergency on all POL tank trucks.

Further, for safe transportation of LPG and other Petroleum Products, the OMCs are imparting training to Tank Truck drivers and crew, regular inspections of the vehicles and equipment, implementing the static and Mobile Pressure Vessel Rules, etc. OISD has developed following standards for implementation by the Public Sector Oil Marketing Companies (OMCs):

- i. OISD-STD-151 - Safety in Design, Fabrication and Fitting : Propane Tank Trucks.
- ii. OISD-RP-157 - Recommended Practice for Transportation of Bulk Petroleum Products
- iii OISD-STD-159 – LPG Tank Trucks – Requirements of Safety on Design/Fabrication and Fittings
- iv. OISD-STD-160 – Protection to fittings mounted on existing LPG Tank Trucks
- v. OISD-GDN-161 – LPG Tank Truck Incidents : Rescue and Relief Operations
- vi. OISD-GDN-165 – Guidelines for Rescue and Relief Operations for POL Tank Truck Accidents
- vii. OISD-RP-167 - POL Tank Lorry Design & Safety.